

## **District & Sessions Judge**

Court of the District & Sessions Judge, Tinsukia was Established in the year 1992. The first roll of Honour of District & Sessions Judge of Tinsukia Judiciary was Sri Phanindra Nath Sarma, M.A., LL.B

### NAME INDEX OF DISTRICT & SESSIONS JUDGES FROM 1992 TO TILL DATE

SL. NO	NAME	FROM	TO
1.	Shri Phanindra Nath Sarma, M.A., LL.B	15-06-1992	20-09-1994
2.	Shri Aditya Kanta Barooah, M.A., LL.B	30-09-1994	19-06-1995
3.	Shri Satyendra Nath Bezbaruah, M.A., LL.B	19-07-1995	27-01-1999
4.	Shri Govinda Manikya Paul, LL.B	12-02-1999	29-11-1999
5.	Shri Abdul Khalique, LL.B	06-12-1999	14-02-2002
6.	Shri Dhireswar Deka, LL.B	20-03-2002	17-05-2004
7.	Shri B.D.Agarwal, B.Com, LL.B (Elevated to H.C.)	24-05-2004	11-10-2006
8.	Shri S.P.More, M.A., LL.B	23-11-2006	28-06-2007
9.	Shri Badan Bora, A.J.S.	08-11-2007	30-04-2010
10.	Smti. Aruna Devec , A.J.S.(Voluntarily Retired)	10-05-2010	28.02.2013
11.	Shri Pranjal Das, A.J.S	01-03-2013	21.02.2014
12.	Shri Haresh Chandra Sarma, A.J.S (Retired)	01-03-2014	30.06.2015
13.	Smti Malasri Nandi, A.J.S.	01-07-2015	05.06.2017
14.	Shri Parthiv Jyoti Saikia, A.J.S.	14.06.2017	Continued

## **Chief Judicial Magistrate**

Court of the Chief Judicial Magistrate, Tinsukia was Established in the year 1990. The first roll of Honour of Chief Judicial Magistrate of Tinsukia Judiciary was Shri B.C.Medhi.

### **NAME INDEX OF CHIEF JUDICIAL MAGISTRATE FROM 1990 TO TILL DATE**

<b>SL. NO</b>	<b>NAME</b>	<b>FROM</b>	<b>TO</b>
1.	Shri. B.C. Medhi, A.J.S.	26-04-1990	08-03-1991
2.	Md. Habibullah, A.J.S.	08-03-1991	24-01-1992
3.	Shri. B.C. Das, A.J.S.	24-01-1992	04-02-1994
4.	Shri K.K.Nag, A.J.S.	04-02-1994	01-10-1994
5.	Shri D.Deka , A.J.S.	01-10-1994	18-05-1995
6.	Shri. D.K. Deb Roy, A.J.S.	29-06-1995	08-05-1998
7.	Dr. I. Shah, A.J.S.	18-05-1998	18-05-2001
8.	Shri A.F.A. Bora, A.J.S.	18-05-2001	17-01-2005
9.	Shri Mazed Ali, A.J.S.	02-02-2005	18-02-2008
10.	Mrs. Rina Hazarika, A.J.S.	18-02-2008	28-02-2011
11.	Shri Rockta Lal Das, A.J.S.	28-02-2011	27-06-2012
12.	Smti.Anubha Das, A.J.S.	06-07-2012	18-12-2012
13.	Shri N Senabaya Deori, A.J.S.	18-12-2012	04-04-2015
14.	Shri Dipu Barman, A.J.S.	17-04-2015	08-03-2016
15.	Smti Sangeeta Gogoi Bora, A.J.S.	18-03-2016	01.02.2018
16.	Smti Audri Bhattacharyya, A.J.S.	03.02.2018	Continued

## **Railway Court**

Court of the Railway Magistrate, Tinsukia was established in the year 1993. The first roll of honour of Railway Magistrate was Syed. M. Haque

### **NAME INDEX OF RAILWAY MAGISTRATE FROM 1993 TO TILL DATE**

<b>SL. NO</b>	<b>NAME</b>	<b>FROM</b>	<b>TO</b>
1.	Shri Syed. M. Haque, B.Sc., LL.B	06-07-1993	06-10-1994
2.	Shri M.L.Das, B.Sc., LL.B	07-10-1994	09-02-1998
3.	Shri M.N.Saikia, B.Sc., LL.B	12-02-1998	03-02-2001
4.	Shri R.Goswami, LL.B	09-02-2001	09-07-2001
5.	Shri P.Buragohain, LL.B, A.J.S.	05-11-2001	03-03-2004
6.	Shri M.Kalita, M.A., LL.M	10-03-2004	29-01-2005
7.	Shri L.K.Saikia, M.Com, LL.B, A.J.S.	29-01-2005	20-04-2005
8.	Shri R. Baruah, LL.B, A.J.S.	25-04-2005	14-02-2008
9.	Shri R. Dutta, LL.B, A.J.S.	15-02-2008	28-02-2011
10.	Shri D.Saikia, B.Com, LL.B, A.J.S.	17-03-2011	30-06-2012
11.	Shri Ashraf Ahmed Choudhury, A.J.S.	30-07-2014	26-07-2016
12.	Smti. Salma Sultana, A.J.S.	30-07-2016	03.02.2018
13.	Smti. Merileen Hazarika, A.J.S.	05.02.2018	Continued

## **Sub-Divisional Judicial Magistrate (M), Margherita**

Margherita is a census town in Tinsukia district in the Indian state of Assam. The small sub-divisional town has scenic beauty though nothing like a tourism business. The town is surrounded by hills, tea gardens, forest and the Dihing River. It has a beautiful golf course at the foot of the hills and a small stream running through. The name Margherita actually derives from the Italian queen and dates back to the late 19th century as a token appreciation for the Italian Chief Engineer of a rail section Chevalier R Paginini who supervised the construction. Margherita was famous for its collieries much developed by the British. Coal India Ltd is the biggest industry here. Apart from this are Kitply and other small plywood industries and tea gardens. Tata Tea has factories in the locality.

Court of the Sub-Divisional Judicial Magistrate, Margherita was established in the year 1998.. The first roll of honour of Sub-Divisional Judicial Magistrate was Mr. D.S. Haque.

### **NAME INDEX OF SUB-DIVISIONAL JUDICIAL MAGISTRATE (M) FROM 1998 TO TILL DATE**

<b>SL. NO</b>	<b>NAME</b>	<b>FROM</b>	<b>TO</b>
1.	Shri D.S. Haque, B.Sc. (H), LL.B, AJS	06-02-1998	23-03-2000
2.	Shri Homen Nath, B.A., B.T.,LL.B, AJS	01-04-2000	18-01-2001
3.	Shri A.F. Ali Bora, M.Sc., LL.B, AJS.	30-01-2001	17-05-2001
4.	Mrs. Arati Das,B.Sc (H),LL.B, AJS	07-06-2001	03-03-2003
5.	Shri Robin Phukan, M.Sc, LL.M, A.J.S.	05-03-2003	13-05-2004
6.	Shri B.B. Bhattacharjee, B.Sc., LL.B, AJS	26-05-2004	17-01-2005
7.	Shri Amir Uddin Ahmed, B.A.(H), LL.B, AJS	24-01-2005	17-07-2006
8.	Mrs. S.P. Khaund, AJS	19-07-2006	28-11-2006
9.	Shri T.K. Bhattacharjee, B.Sc, LL.B, AJS	12-02-2007	03-02-2009
10.	Shri Darak Ullah, M.A., LL.B, Dip GE, PGDHR, AJS	12-02-2009	15-02-2011
11.	Smti Sharmila Bhuyan, M.A., LL.B, AJS	07-03-2011	02-09-2011
12.	Shri Rahul Medhi, B.A.(H), LL.B, AJS	15-09-2011	07-01-2015
13.	Shri Nisanta Goswami, A.J.S.	09-01-2015	18-08-2015
14.	Shri Kiran Lal Baishanb, A.J.S.	01-09-2015	11-01-2016
15.	Shri Akhtabul Ala, A.J.S.	30-01-2016	10.03.2017
16.	Shri Parvez Ahsan Choudhury, A.J.S.	14.03.2017	03.07.2017
17.	Shri. Rajesh Bodo, A.J.S	10.07.2017	02.06.2018
18.	Shri Saleh Ahammad, A.J.S.	21.12.2018	Continued

## **Sub-Divisional Judicial Magistrate (M), Chapakhowa**

Sadiya is a small town in the Tinsukia district of the North-eastern Indian state of Assam. Sadiya is an assamese name for king of Sutiya tribe. It stands on a grassy plain, nearly surrounded by forested Himalayan mountains, on the right bank of what is locally considered the main stream of the Brahmaputra river. Sadiya is famous for a flower named softul (the word means "blessing" or a "desert flower"), which is much like Jasmine. Sadiya today serves as one of the district headquarters for Indian Red Cross.

### **NAME INDEX OF SUB-DIVISIONAL JUDICIAL MAGISTRATE, SADIYA FROM 1979 TO TILL DATE**

<b>SL. NO.</b>	<b>NAME</b>	<b>FROM</b>	<b>TO</b>
1.	Shri D. Saikia, A.J.S.	13-12-1979	20.05.1980
2.	Shri M.K.Pegu, A.J.S.	18-06-1980	20.04.1985
3.	Shri D.Dutta, A.J.S.	30-04-1985	12.03.1985
4.	Shri H.K.Das, A.J.S.	12-03-1985	10.03.1986
5.	Shri J. Bora, A.J.S.	10-03-1986	07.04.1986
6.	Shri A.C.Bhuyan, A.J.S.	07-04-1986	29.10.1986
7.	Shri J.Bora, A.J.S.	29-10-1986	25.11.1986
8.	Shri A.K.Choudhary, A.J.S.	25-11-1986	18.12.1987
9.	Shri R.K.Paul, A.J.S.	19-01-1988	02.02.1989
10.	Shri D.D.Gogoi, A.J.S.	02-02-1989	27.03.1989
11.	Shri D.K.Buragohain, A.J.S.	27-03-1989	05.04.1989
12.	Shri F.U.A.Laskar, A.J.S.	05-04-1989	27.08.1989
13.	Shri U.C.Gogoi, A.J.S.	01-12-1989	18.01.1991
14.	Shri K.K.Gogoi, A.J.S.	23-01-1991	06.05.1992
15.	Shri A.C.Upadhyay, A.J.S.	19-05-1992	13.11.1992
16.	Shri C.R.Sarma, A.J.S.	11-12-1992	03.06.1993
17.	Shri J.C.Roy, A.J.S.	07-07-1993	10.10.1993
18.	Shri H.M.Haque, A.J.S.	10-10-1994	12.07.1995
19.	Shri M.N.Chetia, A.J.S.	12-07-1995	12.02.1998
20.	Shri P.K.Bharma, A.J.S.	12-02-1998	25.01.2001
21.	Shri S.Islam, A.J.S.	25-01-2001	23.12.2002
22.	Shri P.Lohar, A.J.S.	17-02-2003	06.05.2004

23.	Md.H.Ali, A.J.S.	18-05-2004	09.02.2007
24.	Shri M.Kalita, A.J.S.	12-02-2007	13.02.2008
25.	Shri Deepak Thakuria, A.J.S.	18-02-2008	17.03.2008
26.	Shri S.K.Poddar, A.J.S.	01-10-2008	04.02.2009
27.	Shri Sanjay Hazarika, A.J.S.	17-02-2009	30-06-2012
28.	Shri Joydev Koch, A.J.S.	03-07-2012	05.03.2014
29.	Shri Shah Syed Ahadur Rahman, A.J.S.	13-03-2014	27-12-2014
30.	Shri Debajit Parasar, A.J.S.	27-01-2015	14-08-2015
31.	Shri Parvez Ahsan Choudhury, A.J.S.	14-03-2016	10.03.2017
32.	Shri Akhtabul Ala, A.J.S.	14.03.2017	30.06.2017
33.	Smti. Chetana Khanikar, A.J.S.	04.07.2017	03.02.2018
34.	Shri Saleh Ahammad, A.J.S.	03.02.2018	21.12.2018
35.	Shri Debasish Kashyap, A.J.S.	12.02.2019	Continued